

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 192 OF 2019

IN THE MATTER OF

Enness Capitals Pvt. Ltd. & Ors.

...Appellants

Vs

Hyderabad Securities and Enterprises Ltd & Ors.

.... Respondents

Mr. Virender Ganda, Sr. Advocate, Dr. S.V. Ramakrishna, Mr Anand Singh, and Mr. Vishal Ganda, Advocates for appellants

Mr. Arun Kathpalia, Sr. Advocate, Mr. Swapnil Gupta, Mr Rudrajit Ghosh Advocates for R1 to R3.

Mr. Aditya Bakshi, Advocate for R19.

ORDER

18.02.2020: Heard learned counsel for the Respondent in part. Arguments remained inconclusive. Let the matter be fixed for further arguments on **20.03.2020**.

Learned counsel for the appellant seeks permission to file application. He is permitted to do within five days after supplying copy to the learned counsel for the Respondents.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam